

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4175
ANSWERED ON:06.09.2012
GAS PIPELINE BETWEEN DABHOL AND BENGALURU
Angadi Shri Suresh Chanabasappa

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of construction of gas pipeline between Dabhol and Bengaluru;
- (b) whether acquisition of land have been made for the project;
- (c) if so, the details thereof and the compensation given to the land owners in this regard; and
- (d) the overall growth expected to be achieved by sitting up of this gas pipeline?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) The total length of the pipeline being laid by GAIL (India) Limited between Dabhol and Bengaluru is 997 Kms and its capacity will be 16 MMSCMD. As on date overall physical progress is reported to be 91.6% and anticipated/scheduled date of commissioning is December, 2012.

(b) & (c) Yes, Madam. GAIL has reported that the acquisition of land for Right of Use (RoU) and for permanent installation has been completed which comprises of 913 Kms as RoU and 47 number of land for permanent installation ranging from 144 to 11,200 Square Meter area. The compensation paid so far to the land owners is about Rs. 142 crores.

(d) The pipeline will supply natural gas to industries, fertilizer and power sectors and will also cater to Development of City Gas Distribution (CGD) Networks for supply of CNG to automobiles and PNG to domestic and commercial customers in Southern Maharashtra (Sindhudurg, Ratnagiri, Kolhapur, Satara & Sangli Districts) in addition to fertilizer, power and other industries in the States of Goa and Karnataka (Belgaum, Gadag, Dharwad, Bellary, Davengrer, Chitradurga, Tumkur, Bangalore and Ramnagara Districts).